NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION

:

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S)

: M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
/5	Pri yadarshini N For T. K. Blowker	Coursel Jos Petitioners	Mark

ORDER

Counsel for petitioner present and prayed time for submitting the status of the appeal pending before the NCLAT against the order passed in TCP 126/2017 by the Division Bench. Time extended at request. Put up on 28.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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